क्रिट मैचों का झाकासवाणी से सांचों देवा हाल

*बथ. थी अथत वर्तन: स्या सूचना जीर प्रसारण मंत्री ३ ग्रप्रैल, १९४९ के तारांकित प्रथन संख्या १६४० के उत्तर के सम्बंध में यह बताने की रूपा करेंगे कि क्रिकेट मैचों का मांसों देखा हाल हिन्दी तथा प्रन्य प्रादेशिक भाषाघों में प्रसारित करने के सुझाव के बारे में क्या निष्ट्य किया गया है?

स्वता और प्रसारस मंत्री के संसद्-संचिष (यी धा० घं० कोझी) : इस मामल-पर और विचार किया गया और प्रव धाकाश-वाणी के सारे केन्द्रों को प्रादेश दिया गया है कि बह उन प्रदेशों में महत्वपूर्ण क्रिकेट मैचों का पांसों देखा हाल हिन्दी तया दूसरी मुख्य प्रादेशिक भाषाओं में प्रसारित करने का प्रवन्ध करे।

भी भयत वर्झन ं श्रीमन्, इस निणंय के लिए शासन को धन्यवाद देत हुए मैं जानना चाहता हूं कि यह निर्णय कव से लागू किया आएगा ?

भी ग्रा॰ चं॰ चोको . ग्रागामी क्रिकेट सीचन से इसको लागू किया जाएगा, नवम्बर दिसम्बर से लागू किया जाएगा।

आत भक्त बर्जन. मैं यह भी जानना बाहता हूं कि हिन्दी प्रौर अन्य प्रादेशिक आवासों में से कौन कौन सी भाषायें छांटी जा रही है जिन में कि ये समाचार प्रसाग्ति होंगे ?

भी भा। भं। को को ही. माल डडिया रेडियो के स्टेशनो ने कह दिया गया है कि वे बपनी सोकल रिअनल लंगुएजिज में वहा के जो इम्पार्टेंट मैक्सि हैं, उनको प्रसारित करें।

Liquid Rubber

•sss. / Shri P. K. Deo: Shri B. C. Prodhan:

Will the Minister of Commerce and Industry be pleased to state: (a) whether liquid rubber is manufactured in India;

(b) if so, the firms which manufacture this rubber;

(c) what is the demand of liquid rubber in this country; and

(d) the steps being taken to step up its production?

The Minister of Industry (Shri Manubhai Shah); (a) No, Sir.

(b) Does not arise, in view of the answer to (a)

(c) There is no demand for Liquid Rubber at present in the country.

(d) In view of the position stated at (c) above, the need for any such steps has not arisen

Shri P. K. Deo: May I know if the latest process that has been developed in the National Chemical Laboratory for the manufacture of liquid rubber for casting of printing rollers has been leased out to any private firm and if so on what royalty?

Shri Manubhai Shah: It is under negotiation This particulai thing is for liquid rubber to be manufactured in India by some enterprise. The other process is still under negotiation

Sale of Scooters

*889. Shri A. M. Tariq: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a firm of Delhi dealing m scooters, is demanding Rs. 200 as an advance for booking a scooter;

(b) if so, the total advance amount realised by the firm so far;

(c) whether any instructions have been issued to the firm not to accept an advance as has been done in the case of cars; and

(d) if so, whether the advance already realised is to be returned to individuals or the interest is proposed to be paid thereon?